

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 113 & 115 of 2010

Dated: 2nd November, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Electricity Board & Anr.
Versus**

.... Appellant (s)

OPG Energy (P) Ltd. & Anr.

... Respondent (s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan for Mr. H.S. Mohamed Rafi
Counsel for the Respondent(s): G. Umapathy for R.1

ORDER

As directed by this Tribunal, Mr. G. Umapathy, the learned counsel for the Respondent has filed his written notes.

The learned counsel for the Appellant seeks some more time to file the written notes after serving copy on the other side.

Post the matter on **30.11.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs